LOK SABHA

STARRED QUESTION NO. 205

TO BE ANSWERED ON 14.12.2015

PNG/CNG DISTRIBUTION BY PRIVATE COMPANIES

* 205. SHRI RAMDAS C. TADAS:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) the existing mechanism of distribution of PNG/CNG in the country;
- (b) whether the Government proposes to carry out distribution and sale of PNG and CNG gas through private companies and if so, the details thereof along with the names of such companies and cities involved in such distribution;
- (c) whether the Government has allowed some private companies to construct gas pipeline in the country;
- (d) if so, the details thereof and the number of contracts for construction of gas pipeline awarded by the Government to private companies, project/company and State/UT-wise including Maharashtra; and
- (e) the efforts made by the Government to decontrol the PNG/CNG gas sector in order to provide clean and cheap fuel and supply to domestic/industrial use in the country?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO.205 ASKED BY SHRI RAMDAS C. TADAS, MP TO BE ANSWERED ON DECEMBER 14, 2015

(a): Distribution of Compressed Natural Gas (CNG)/ Piped Natural Gas (PNG) for domestic, commercial and Industrial usage is carried out by City Gas Distribution (CGD) network. In year 2007, Government has established Petroleum and Natural Gas Regulatory Board (PNGRB) under the PNGRB Act 2006. Under the Act, PNGRB grants the authorization to the entities for developing a CGD network in a specified Geographical Area (GA) of the country. This authorization is granted in terms of the provisions of the PNGRB Act 2006 and the relevant regulations notified thereunder, namely, PNGRB (Authorizing entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Networks) Regulations, 2008.

(b) to (d): Granting of authorization for development of CGD network to supply CNG/PNG in a specified GA is being carried out in a transparent manner by the PNGRB as provided in the Act. PNGRB follows the bidding process to select the entities for granting authorization to develop CGD network. Bids can be submitted by either a private company or a public company subject to qualifying the bidder evaluation criteria as referred to in PNGRB (Authorizing entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Networks) Regulations, 2008. PNGRB is only granting authorization to entities for development of CGD network and subsequent contracts for construction of gas pipeline/CGD network are being awarded by the concerned authorized entities. In the State of Maharashtra, the following four entities are developing CGD networks in different cities/GAs.

i) Mahanagar Gas Limited (MGL) - Mumbai, Greater Mumbai, Thane City and adjoining areas, Raigarh.

ii) Maharashtra Natural Gas limited (MNGL) - Pune City

iii) Gujarat Gas Limited (GGL) - Thane District (excluding areas of

MGL)

iv) Mahesh Resources Private Limited - Pune District (excluding areas of

MNGL

The details of the entities which are carrying out distribution of CNG/PNG in the country are at Annexure-I.

(e): Government has accorded highest priority in domestic gas allocation to PNG (Domestic) and CNG (Transport) segments of CGD networks in order to faster rollout of PNG/CNG networks. The entire gas requirement of CNG (Transport) and PNG (Domestic) is being met by supply of domestic gas. The selection of granting authorization to develop CGD network is being done based on competitive bidding process. Maximum Retail Prices of CNG/PNG are being fixed by concerned entities as provided under the PNGRB Act, 2006 and Government does not fix/regulate the prices of CNG/PNG supplies.

ANNEXURE-I REFERRED IN REPLY TO PART (b) to (d) OF LOK SABHA STARRED QUESTION NO. 205 TO BE ANSWERED ON 14.12.2015 REGARDING PNG/CNG DISTRIBUTION BY PRIVATE COMPANIES

Details of existing City Gas Distribution networks across the country as on 1st October, 2015

S. N.	State	Name of Geographical Area	No. of consumers			
			PNG (Domestic)	PNG (Ind.)	PNG (Comm.)	CNG Stations
1	Telangana	Hyderabad	947	3	5	20
2		Vijayawada	282	0	3	8
3	A dla	Kakinada	2519	0	38	4
4	Andhra Pradesh	East Godavari*	0	0	0	0
5		West Godavari*	0	0	0	0
6		Krishna*	0	0	0	0
7	Assam	Upper Assam	28985	392	1037	0
8	Delhi	Delhi	440981	307	1170	278
9		Ahmedabad	210536	690	1430	47
		Vadodara	556	84	0	6
10	Gujarat	Anand	20750	108	531	0
11		Vadodara	78035	17	2604	8
12		Hazira	29830	13	86	1
13		Jamnagar	256	1	-	5
14		Nadiad	49451	13	259	9
15		Navsari	79817	42	115	10
16		Rajkot	151360	1,045	730	31
17		Surendernagar	19958	274	135	15
18		Valsad	81805	543	155	19
19		Khambhat	27964	6	149	5
20		Halol	8491	58	39	7
		Gandhinagar	95332	20	389	9
21		Palej	0	10	-	2
22		Kutch (West)*	0	0	0	0
		Out of GA	0	3	-	53
23		Bhavnagar	218	-	-	8
24		Surat-Bharuch- Anklashwer	492098	764	9,550	61
		Ahmedabad	0	0	0	22
25		Gandhinagar- Mehsana-Sabarkantha	91862	248	475	43
26		Kutch (East)*	0	0	0	0
27	Haryana	Faridabad	15342	161	32	10
28		Sonipat	5383	30	8	3
29		Gurgaon	7585	13	63	7
30		Panipat*	0	0	0	0

31) / 11	Gwalior	204	1	0	2
32	Madhya Pradesh	Indore (including Ujjain)	4262	55	36	16
33		Dewas	831	25	2	1
34		Mumbai & Greater				
& &		Mumbai, Thane City	833772	57	2693	180
35	Maharashtra	& Adjoining	033772	37	2075	100
		Contiguous area	-11-0	105		
36		Pune	21178	103	68	31
37		Thane District*	0	0	0	0
38		Raigarh*	0	0	0	0
39		Pune District excluding existing GA*	0	0	0	0
40	Rajasthan	Kota	191	17	1	3
41	Tripura	AGARTALA	19747	47	300	5
42		Khurja	195	10	0	0
43		Kanpur	7783	35	67	15
44		Bareilly	2750	5	58	2
45		Jhansi	0	0	0	0
46		Firozabad (TTZ)	327	349	0	1
47	T T	Meerut	3464	14	10	3
48	Uttar Pradesh	Lucknow	4185	3	3	8
49	Fradesii	Agra	6752	2	8	6
50		Gautam Budh Nagar	70509	300	304	21
51		Ghaziabad	89702	169	178	25
52		Allahabad*	0	0	0	0
53		Mathura	3291	47	23	4
54		Moradabad	853	3	32	1
55	T 144 1 -1 1	Haridwar*	0	0	0	0
56	Uttrakhand	Udham Singh Nagar*	0	0	0	0
57		Chandigarh*	0	0	0	0
58	UT	Dadar & Nagar Haveli*	0	0	0	0
59		Daman*	0	0	0	0
60	Punjab	Jalandhar*	0	0	0	0
61		Ludhiana*	0	0	0	0
62	- Karnataka	Amritsar*	0	0	0	0
63		Bangaluru*	0	0	0	0
64		Dharwad*	0	0	0	0
65		Tumkur*	0	0	0	0
66		Belgaum*	0	0	0	0
67	Kerala	Ernakulam*	0	0	0	0
	7	Total	3010339	6087	22786	1015